

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:809  
ANSWERED ON:24.11.2009  
QUALITY OF ROADS  
Singh Shri Uma Shanaker

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to frame fresh rules for ensuring the quality of roads;
- (b) if so, the details thereof; (
- (c) the time by which the said rules are likely to be framed;
- (d) whether any conference of Ministers has been held in this regard;
- (e) if so, the details thereof;
- (f) whether any committee has been constituted/proposed to be constituted for framing such rules; and
- (g) if so, the details alongwith the progress achieved therein so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a)&(b) - Quality of National Highway works is prescribed in the Ministry's Specifications for Road & Bridge Works as well as various codes, guidelines & special publications of Indian Roads Congress and is ensured by incorporating these standards in the contract agreement of works. These specifications, codes are reviewed from time to time as a part of the process for upgrading the quality standards.

(c) - Since review of specifications, codes etc., is a continuous process, no time frame can be given.

(d) & (e) - No conference of Ministers has been held exclusively on the subject of quality.

(f) & (g) - The quality standards are reviewed through a system of Internal committees of the Ministry, wherein experts from outside are also associated. IRC has its own system of committee on various aspects of quality. There is no exclusive committee set up for framing rules on quality.